

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT – 2

ITEM No.223-IA/1080 (AHM)2022
in
CP(IB) 162 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SMC Industries Pvt Ltd
V/s
Shaifali Rolls Ltd

.....Applicant

.....Respondent

Order delivered on 16/10/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yuvraj Thakore, Ld. Adv. for Ms. Parinda Davawala,
Ld. Adv.
For the Respondent : Mr. Tirth Nayak, Advocate.

ORDER

Learned Proxy Counsel appears for the Applicant and requests for adjournment.

List for hearing on 21.12.2023.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)